## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB) 480 (ND) 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2017

NAME OF THE COMPANY: Impex Services India Pvt. Ltd. Vs.DBA Enterprises LLP

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

Present: Mr. Chitvan Singhal, Advocate for the Respondent

## ORDER

Mr. Chitvan Singhal, Advocate has put in appearance on behalf of the Respondent. He prays for some time to file his reply and Vakalatnama.

To come up on 29th November, 2017 for final arguments.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)